CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 05.12.2013

CP No. 09/2013 (OA No. 524/2010)

Mr. S.S. Ola, counsel for petitioner.

Mr. Anupam Agarwal, counsel for respondents.

Learned counsel for the parties are agreed that the respondents have complied with the order dated 11.10.2012 passed by this Bench of the Tribunal in OA No. 524/2010 vide letter/speaking order dated 08.02.2013 (Annexure-CPR/2).

In view of the above, we are of the opinion that substantial compliance of the order of the Tribunal dated 11.10.2012 in OA No. 524/2010 has been made by the respondents. Hence, the Contempt Petition does not survive. Therefore, the Contempt Petition is dismissed. Notices issued earlier to the respondents are discharged.

(ARVIND ROHEE)
JUDICIAL MEMBER

(ANIL KUMAR)
ADMINISTRATIVE MEMBER

<u>Kumawat</u>